Sl. No. Name of Squatter

- 26. Jag Mohan
- 27. Mangat Ram
- 28. Ramesh Kr. s/o Amar Nath
- 29. Chiranjit Bhutani
- 30. Bishwanath Roy
- 31. Lachhaman Das
- 32. Om Prakash
- 33. Aziz Khan
- 34. Devki Nandan
- 35. Ram Kishan
- 36. Lalit Kumar
- 37. Dharam Vir Chopra
- 38. Dharam Pal
- 39. Chahal Singh
- 40. Promod Kumar
- 41. Rajesh Kumar
- 42. Bisa Ram
- 43. Tilak Raj
- 44. Shiy Shankar
- 41. Bal Kishan
- 46. Lachhman Dass
- 47. Nano Mian
- 48. Mithoo Lal
- 49. Kishore Kumar
- 50. Narinder Lal Gupta
- 51. Raju
- 52. Hashim Khan
- 53. Madan Lal
- 54. P. N. Mishra
- 55. Lalit Kumar

Memorandum submitted by Jama Masjid foot path Hawkers

4325. SHRI RAMACHANDRA PIL-LAI: Will the Minister of DEVELOPMENT be pleased to state:

- (a) whether it is a fact that a memorandum dated 12th December, 1991 addressed to Prime Minister and copy endorsed to Minister of Urban Development has been received from Jama Masjid Foot-path Hawkers United Committee, Delhi:
- (b) whether the memorandum rehabilitation of 333 Foot-Path Hawkers of Jama Masiid area. Delhi who were uprooted during 1975; and
- (c) if so, what steps Government are taking in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVE-LOPMENT (SHRI M. ARUNACHA-LAM): (a) The dated 12th December, 1992 mentioned in the question obviously wrong. Memorandum dated 12th February, 1992 has been received.

- (b) Yes. Sir.
- (c) The matter is under consideration of the Government.

Conversion of leasehold system to freehold

4326. SHRI V. NARAYANASAMY: Will the Minister of URBAN DEVELOPffMENT be pleased to state:

- (a) whether Delhi Administration/D.D.A. issued a notification regarding conversion of lease hold plots and flats (including those allotted by D.D.A. into free-hold plots and flats;
- (b) if so, what are the details of the same;
- (c) whether this procedure of conversion would apply to multi-storeyed flats allotted by D.D.A.;
- (d) if answer to part (c) above be in affirmative whether the allottee of each floor in a multi-storeyed flat has to apply